

>

Title: Motion regarding 28th and 29th Reports of Committee on Private Members' Bills and Resolutions (Motion Adopted).

MADAM SPEAKER: Item No. 31, Shri S. Semmalai.

SHRI S. SEMMALAI (SALEM): I beg to move:

"That this House do agree with the Twenty-eighth and Twenty-ninth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on 23rd August and 30th August, 2012 respectively, subject to modifications that para 4 and sub-para (ii) of para 5 of the Twenty-ninth Report relating to allocation of time to resolutions, be omitted."

MADAM SPEAKER: The question is:

"That this House do agree with the Twenty-eighth and Twenty-ninth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on 23rd August and 30th August, 2012 respectively, subject to modifications that para 4 and sub-para (ii) of para 5 of the Twenty-ninth Report relating to allocation of time to resolutions, be omitted."

The motion was adopted.

(Interruptions)

MADAM SPEAKER: Please go back to your seats.

...(Interruptions)

अद्यक्ष मण्डलया : वंडे मातरम् के लिए कृपया आप पीछे अपनी सीटों पर जाइये।

12.09 hrs

At this stage, Shri Ganesh Singh, Shri M. Anandan and some other hon. Members went back to their seats)

-
-
-
-

12.09 ½ hrs

NATIONAL SONG

The National Song was played.

MADAM SPEAKER: The House stands adjourned *sine die*.

12.10 hrs

The Lok Sabha then adjourned sine die.

* Due to continuous interruption in the House Starred Questions could not be taken up for oral answers and therefore, these Starred Questions were treated as Unstarred Questions.